

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3469  
ANSWERED ON:15.12.2005  
NIGHT LANDING FACILITY AT HUBLI AIRPORT  
Joshi Shri Pralhad Venkatesh

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the development of Hubli Airport in Karnataka is being delayed despite the sanction is accorded for night landing facility;
- (b) if so, the reasons therefor; and
- (c) the steps taken by the Government in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION ( SHRI PRAFUL PATEL )

- (a) Work for development of Hubli airport, including strengthening of runway and associated pavements for operation of ATR-72 type of aircraft, has been awarded in September, 2005. The upgradation of ground lighting facilities is being taken up simultaneously.
- (b) & (c) Do not arise.